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PRESS NOTE

**ESTABLISHMENT OF CORPORATE STYLE WAR ROOM
IN THE HIGH COURT OF GUJARAT FOR INSTANT, EFFECTIVE AND
EFFICIENT MAINTENANCE AND MONITORING OF ALL TYPES OF
JUDICIAL AS WELL AS ADMINISTRATIVE STATISTICS**

As envisioned by Hon'ble Mr. Justice Anant S. Dave, Acting Chief Justice of the High Court of Gujarat as Chairperson of the State Court Management Systems (SCMS) Committee, High Court of Gujarat is going to establish a **war room**, under the aegis of SCMS, in the premises of the High Court, equipped with large display monitors with attached computers, LED projector, Video Conferencing Setup with access to live streaming of the footage of CCTV network installed in the lower Courts. This War Room is inspired from modern management concept in the area of Project Management, that works in a mission mode manner for facilitating instant statistics with ready to use analysis as an advanced MIS (Management Information System); catering to the needs of higher management authorities as a Decision Support System (DSS).

It has been notified by the High Court of Gujarat that, apart from being a prospective centre for data warehousing and data mining of judiciary in the State, the War Room will also act as a centre for all compiled statistics with as on date data relating to all spheres of administration of justice i.e. judicial, administrative, financial, physical infrastructure and human resources across the judicial setup of state of Gujarat. The War Room will be the nodal point for dissemination of all such statistics to the Honourable Supreme Court of India as well as various other organs of the Government i.e. Parliament, State Legislature, Central / State Government etc.


The War Room will also statistically maintain and monitor in the State Judiciary of Gujarat, the parameters and objectives of the six elements of National Court Management Systems (NCMS) including the National Framework for Court Excellence (NFCE) as envisaged in the Policy and Action Plan of the Honourable Supreme Court of India.

The War Room will also help the High Court Registry in planning and monitoring of allocation and expenditure under different budget heads, residential accommodation, court complex infrastructure and also the Financial Commission Resources allocated for the justice sector in the State of Gujarat.

It has been instructed to all the branches and sections that, any information required, may be sought from the War Room as it is going to have all compiled statistics for the Subordinate Judiciary also. This is going to be a major news of comfort and respite for the registries of lower judiciary of the State from preparing and providing any urgent information; thereby saving enormous man-hours in manually working on oft-repeated reports which would now be compiled centrally at the War Room.

This War Room of the High Court of Gujarat at Sola, Ahmedabad is going to be inaugurated by the Hon'ble Mr. Justice Anant S. Dave, the Acting Chief Justice of the High Court of Gujarat on 15th August, 2019; after the flag hoisting ceremony at the High Court.

Date: 14/08/2019



(H. D. SUTHAR)
REGISTRAR GENERAL
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